

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 219

(IB)-334(ND)2018

**IA-3016/2022, IA-2003/2022, IA-1776/2022, IA-1833/2020,
IA-1937/2020, IA-4570/2020, IA-4704/2020, IA-4578/2020,
IA-4963/2020, IA-5027/2020, IA-5043/2020, IA-3534/2020,
CA-99/2019, CA-124/2019, CA-109/2019, CA-116/2019,
IA-3479/2020, IA-3725/2020, IA-4785/2020, IA-3362/2020,
IA-4922/2020, IA-3644/2021, IA-3843/2021, CA-1800/2020,
IA-735/2022, IA-3989/2022, IA-4303/2022, IA-4462/2022**

IN THE MATTER OF:

Ranajit Das & Ors.

... **Applicant/Petitioner**

Versus

M/s. Msx Mall Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (R. Plan)

Order delivered on 28.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

- For the Applicant** : Adv. Amish Tandon and Adv. Pooja Singh in IA-1937/ 2020, Mr. Mrinal Bharat Ram, Advocate in IA-4303/2022, Adv. Anu Ruddha Singh in IA 735 of 2022, Mr. Shoeb Shakeel, Adv in IA-4462/2022 Adv. Tushar and Adv. Rishi Sood in IA-1833/2020 Adv. Divya Gattani in IA-4570/2020, Mr. Dhruv Gupta, Adv IA 4704/2020, Mr. Prateek Gupta, Adv. In I.A. No. 3843/2021, Mr. Abhishek Jain DGM-Commercial and Ms. Somya Stuti for Noida Power Company Ltd in IA No. 3016/2022, Mr. Sumeet Sharma, Dheeresh K Dwivedi, Abhishek Jain, Advs in IA-3016 of 2021
- For the RA** : Adv. Abhishek Anand, Adv. Karan Kohli, and Adv. Sahil Bhatia
- For the Respondent** : Mr. Sanjeev Singh, Mr. Dhruv Chawla for Respondent No. 1 in IA-3534/2020
- For the RP** : Adv Abhishek Anand alongwith Anil Jai, RP in person
- For the NPCL** : Mr. Divyanshu Gupta (Advocate) along with Mr. Abhishek Anand in IA No.3016/2022
- For the Union Bank of India** : Mr. Aamir Shaikh, Arun Kumar Shukla in IA-3989/2022

For the RP : Mr. Anil Kumar Jain with Advocate Mritunjay Singh & Advocate Abhishek Anand, Mr. Yogesh Bihani Advocate
For the UPSIDA : Mr. Rajesh Raina, Adv

ORDER

Due to paucity of time, the matter is re-notified to 18.11.2022.



(T.S. SINGH)
COURT OFFICER